

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-128/2007/9927 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the th30 September, 2024.

Sub: **Civil vacation.**

Ref:- Your letter No. DJ.XII-2/2024/11843/E, dtd. 27.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **civil vacation from 07.10.2024 to 20.10.2024, along with station leave permission, with the official vehicle, from the morning of 07.10.2024 till the morning of 21.10.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-128/2007/ 9928 - 9929 /A, dated , 30-09-24

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)